BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P. No.121/KB/2014

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th October 2017, 10.30 A.M.

	Name of the Company		Dhiraj Kumar Mantri -Versus- Starmark Dealers Pvt.Ltd & Ors			
Under Section		nder Section	397/398			
SI. No.		Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date	
	1	Ner. A.	il Hagree) 1x. v. padlys I leager Joha	Polition Ale	17/10/17	
2) 1) Hritra Basu 2) Saxhmita Ghosh 3) Parasbar Beid Fer ORDER						
	ORDER					

Ld. Counsel for the petitioners and the respondents are present. List on 29/11/2017.

Sd

(Jinan K.R.) Member (J) (Vijai Pratap Singh) Member (J)

Sd